

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN BENCH  
CHENNAI**

**Original Application No. 159 OF 2021 (SZ)**

**IN THE MATTER OF:**

Kankana Das

... Applicant

Versus

Union of India and others

... Respondents

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**Place: Chennai  
Date: 07.02.2024**



*H.D. Varalaxmi*  
**DEPONENT**  
**H.D. VARALAXMI**, M.Tech  
Regional Director  
CENTRAL POLLUTION CONTROL BOARD  
(MoEF & CC, Govt. of India)  
Regional Directorate (Chennai)  
2nd Floor, 77-A, South Avenue Road,  
Ambattur Industrial Estate, Chennai - 600 059

*Payalakshmi*  
**Counsel for R2**

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN BENCH CHENNAI**

**Original Application No. 159 OF 2021 (SZ)**

**Action Taken Report in the Matter of Original Application No. 159 of 2021**

The Hon'ble NGT, Southern Zone, Chennai in the matter of OA No. 159 of 2021 issued an order dated 29.11.2023, which inter-alia states that:

*Para 3: Now that all the States have furnished their State Action Plan, the Central Pollution Control Board is directed to collate everything and bring out a common guideline for the State Action Plan individually.*

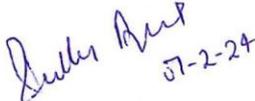
*Para 4: It is also open to the Central Pollution Control Board to add additional guidelines depending on the topographical or geographical condition of each of the States.*

In compliance to the above order of the Hon'ble NGT, action taken by the Respondent (i.e. Central Pollution Control Board) is given below:

In reference to the Para 3 & para 4 of the order, it is humbly submitted that CPCB has framed common Guideline for Preparation of State Action Plan (SAP) based on the indicative template shared by MoEF&CC as well as the topographical and geographical condition of the States/UTs. Draft Guideline has been submitted to MoEF&CC for concurrence.

Letter dated 13.01.2024 to MoEF&CC in this regard is attached as Annexure – I.

After obtaining concurrence from MoEF&CC, final Guidelines shall be submitted to Hon'ble NGT (SZ) for kind consideration.

  
(signature with date & seal)

**पंकज अग्रवाल / Pankaj Agarwal**  
वैज्ञानिक 'एफ' / Scientist 'F'  
**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**Central Pollution Control Board**  
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
(M/o Environment, Forest & Climate Change, Govt. of India)  
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

## Annexure 1



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

EMAIL/SPEED POST

13.01.2024

To,  
Director, CP Division  
MoEF&CC, Indira Paryavaran Bhavan,  
Jor Bagh, Aliganj,  
New Delhi – 110003

**Subject: Draft guidelines for Preparing State Action Plan (SAP)- reg.**  
**Ref. :** Hon'ble NGT(SZ) Order dated 29.11.2023 in the matter of Original  
Application No. 159 of 2021 (SZ).

Sir,

This has reference to Hon'ble NGT Order dated 29.11.2023 (copy attached) in the matter of Original Application No. 159 of 2021(SZ), wherein Hon'ble NGT directed:

- *Now that all the States have furnished their State Action Plan, the Central Pollution Control Board is directed to collate everything and bring out a common guideline for the State Action Plan individually.*
- *It is also open to the Central Pollution Control Board to add additional guidelines depending on the topographical or geographical condition of each of the States.*

In this regard, draft common guideline for the State Action Plan has been prepared by CPCB based on the indicative template shared by MoEF&CC. The same is enclosed for ready reference.

It is requested to kindly accord concurrence of the MoEF&CC on the above guidelines to enable CPCB in filing the same to the Hon'ble NGT.

This issues with approval of the Competent Authority.

Yours faithfully,

DH-AQM

Encl.: As above

Copy to:

Additional Secretary, CP Division:  
MoEF&CC, Indira Paryavaran Bhavan,  
Jor Bagh, Aliganj, New Delhi – 110003

For kind information please

DH-AQM

**BEFORE THE NATIONAL GREEN  
TRIBUNAL (SOUTHERN ZONE)  
CHENNAI**

**ORIGINAL APPLICATION NO. 159  
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**ACTION TAKEN REPORT FILED ON  
BEHALF RESPONDENT NO. 2,  
CENTRAL POLLUTION CONTROL  
BOARD (CPCB)**

**Advocate P. Jayalakshmi**

**COUNSEL FOR CPCB**